

(ख) और (घ). संबंधित राज्य सरकारों से मुना एकत्रित की जा रही है और प्राप्त होते ही मन्ना पटल पर रख दिया जायेगा।

(ग) जी हा, विद्युत्-शीत मोटर गाड़ियों को प्रयुक्त किये जाने के लिये क्षतिपूर्ति दी जाती है। शत की कार्यवाही के फलस्वरूप होने वाली गाड़ियों की क्षति के लिये ऊंचे पैमाने पर मुआवजा देने की व्यवस्था की गयी है। खोई हुई मोटर गाड़ियों के बदल के प्रश्न को धरना भी दी जायेगी।

Agricultural Production

1111. Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Parashar:
Shri S. N. Chatarvedi:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) the special measures adopted by the Block Development Administration to increase the agricultural production;

(b) whether the Block Development Officers and staff members possess practical knowledge of advanced agricultural methods;

(c) the number of Development Blocks which possess their own model agricultural farms for experimentation and demonstration;

(d) whether there are arrangements for refresher courses in agricultural production for the Block Development Officers and their staff; and

(e) if so, the details thereof?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) Besides the other administrative and organisational measures for stepping up agricultural production in the

present context, the Block Administration has been assigned special responsibilities for ensuring maximum utilisation of available irrigation facilities, organising plant protection measures, and accelerating the programmes of composting, poultry, pisciculture and fruits and vegetable cultivation.

(b) The Extension Officers (Agriculture) who are graduates in Agriculture have the knowledge; the Village Level Workers also have basic knowledge of improved agricultural practices. The Block Development Officers, responsible for coordinating the work of agricultural production in the Block, possess working knowledge of the subject.

(c) Apart from the departmental agricultural farms, the Blocks do not, as such, have separate farms for experimentation and demonstration. The Block staff, however, carry out demonstrations of improved agricultural practices on fields belonging to the farmer.

(d) The syllabi for training courses of Block Development Officers and other Extension Officers have been revised in the context of the need for increased agricultural production. Extension Officers (Agriculture)/ (Animal Husbandry) and Village Level Workers and Gram Sevikas are also provided refresher training in the subject.

(e) The Block Development Officers and other Extension Officers are given a fifteen day training course once every five years which includes topics on agricultural production.

Extension Officers (Agriculture)/ (Animal Husbandry) are given one month's subject matter refresher training after every three years at Agriculture/Veterinary Colleges, Agricultural Universities and other suitable institutions.

Village Level Workers are given two months refresher training in agricultural production and allied subjects at the Gram Sevak Training

Centres after three to five years of field work. The two months refresher training course at the Gram Sevika Training Centres, prescribed for Gram Sevikas who have put in more than three years service in the field, also includes topics on Agriculture and allied subjects.

Accounts of U.P. Khadi and Village Industries Board

1112. Shri Vishwa Nath Pandey: Will the Minister of Social Security be pleased to state:

(a) whether the accounts of the Uttar Pradesh Khadi and Village Industries Board have been audited by the Government Auditors for the last 8 years;

(b) if so, how much amount has been found to have been misappropriated;

(c) the persons responsible for the misuse of the funds; and

(d) the action taken by Government in the matter?

The Minister of State in the Department of Social Security (Shri Hajar-navis): (a) to (d). The Government of India have no information on the points raised. The Khadi & Village Industries Board of U.P. has been constituted under an Act of the State legislature and, in terms of that Act, neither the Government of India nor the Khadi & Village Industries Commission is responsible for the audit of the accounts of the State Board.

दिल्ली दुग्ध योजना द्वारा बेचे जाने वाले
दूध का गुण-प्रकार

1113. श्री राम सेवक दास :

श्री मधु लिमये :

श्री बागड़ी :

क्या साद्य तथा कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली दुग्ध योजना द्वारा बेचे जाने वाले दूध का गुण-प्रकार दिन प्रति दिन घटता जा रहा है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) जनता को पीण्डिक दूध देने के लिए सरकार क्या कार्यवाही कर रही है ?

साद्य तथा कृषि मन्त्रालय में उपमन्त्री
(श्री शाहनवाज खां) : (क) जी, नहीं ।

(ख) और (ग) . प्रश्न ही नहीं होता ।

Freight Rates

1114. Shrimati Sharda Mukerjee: Will the Minister of Transport be pleased to state:

(a) whether the Indo-Pakistan war has affected the freight rates of incoming and outgoing cargo from and to U.S.A. and U.K.; and

(b) if so, the extent thereof

The Minister of Transport (Shri Raj Bahadur): (a) So far the Shipping Conferences/Lines covering these trades have not announced any increase in the freight rates as a result of the conflict between India and Pakistan.

(b) Does not arise.

Air-India Terminal Building, Bombay

1115. Shri Madhu Limaye:
Shri Bagri:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that Air-India propose to construct a City Air Terminal and Administrative building in Bombay;

(b) the total cost of this project;

(c) whether the Air-India called for quotations for designs for this project;

(d) whether one foreign Company was given preference in the matter of designs, supervision of civil work; and

(e) if so, the amount of foreign exchange involved in this?